

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(IB)/41(CHE)/2022
Name of Petitioner : State Bank of India
&
Name of Respondent : -Vs-
R Hemavathi
Section : Sec 95(1) of IBC, 2016

ORDER

Present: Ms. Vaiduriya, Ld. Counsel for Financial Creditor.

Affidavit filed in terms of the order dated 14.03.2024 stating that fresh notice was dispatched to the Respondent on 19.02.2024, but the Respondent declined to accept and the notice received back unclaimed.

IRP report is already on record.

List the Petition for appearance / reply / objection on **13.06.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**